

## ANNEXURE-5

Name of the corporate debtor: M/s Independent TV Limited;  
Date of commencement of liquidation: 17.03.2023;  
List of stakeholders as on: 14.06.2023  
List of Operational creditors (Government Dues)

(Amount in p )

Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted							Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected		Amount of claim under verification
1	GST Department	AC/DC GST CENTRAL EXCISE, DIVISION 1, PUDUCHERY	-	19869	19869	OC	NA	NA	0.00	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
2	GST Department	Dy COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, 2nd Stage, BANGALORE	-	3725963	3725963	OC	NA	NA	0.08	-	NA	-	NA	Claim admitted, no modification or updation claim filed by creditor CLAIM ADMITTED.
3	GST Department	Assistant Commissioner of Commercial Taxes, LGSTO-20, Bangalore-560052	-	2048970	2048970	OC	NA	NA	0.04	-	NA	-	NA	Claim Admitted
4	GST Department	Assistant Commissioner of Commercial Taxes, DSGSTO-01, Bangalore-560052	-	7054166	46,25,734	OC	NA	NA	0.09	-	NA	24,28,432	NA	Amount Rs. 24,28,432 is rejected being the said already been paid and the same intimated to GST on 11.01.2023
5	GST Department	Joint Commissioner, Directorate of Commercial Taxes, West Bangal, Kolkata	13.04.2023	3335253	3335253	OC	NA	NA	0.07	-	NA	-	NA	Claim Admitted
6	GST Department	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	-	532915	532915	OC	NA	NA	0.01	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
7	GST Department	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	12.04.2023	34407	34407	OC	NA	NA	0.00	-	NA	-	NA	Claim Admitted
8	GST Department	Office of Asstt Commissioner of CGST, DIVISION SCO 407-08, Panchkula (137962)	-	174936	174936	OC	NA	NA	0.00	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
9	GST Department	Assistant Commissioner (State Tax) Rajpur Circle-3 Chatsisgarh	-	13292	13292	OC	NA	NA	0.00	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
10	GST Department	Excise and Taxation Officer, Panchkula (110043)	03.04.2023	110043	110043	OC	NA	NA	0.00	-	NA	-	NA	Claim Admitted
11	GST Department	Commercial Tax Department Uttar Pradesh Gomti Nagar, Lucknow	-	699062	699062	OC	NA	NA	0.01	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
12	GST Department	Commercial Tax Officer, Autonagar Circle, Vijaywada	-	4867203	4867203	OC	NA	NA	0.10	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
13	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	12.04.2023	48405802	48405802	OC	NA	NA	1.03	-	NA	-	NA	Claim Admitted
14	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	12.04.2023	92330930	-	OC	NA	NA	-	66507684	NA	25823246	NA	Rs. 66507684/- admitted as a contingent subject to the disposal of writ petition vide WP No. 9240/2018
15	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	-	601652960	601652960	OC	NA	NA	13.00	-	NA	-	NA	Claim Admitted



16	GST Department	Deputy Commissioner of GST and Central Excise Commissionerate, Belapur IV	12.04.2023	6,124,044,347	3887009846	OC	NA	NA	84.00	-	NA	2237034501	NA	Interest amount is rejected being no proof of evidence of calculation of interest.
17	GST Department	Department of Goods & Service Tax, Maharashtra, Rigid Division	24.03.2023	1,996,767	1996767	OC	NA	NA	0.04	-	NA	-	NA	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Claim admitted
18	GST Department	Assistant Commissioner of Commercial Goods & Service Tax Division, Shimla	13.04.2023	33,468	33,468	OC	NA	NA	0.00	-	NA	-	NA	Claim Admitted
19	Government Department	ANTARIX CORPORATION LTD	-	65,465,078	65,465,078	OC	NA	NA	1.4	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process.
20	Government Department	EPF Department	-	3,315,285	3,315,285	OC	NA	NA	0.07	-	NA	-	NA	The said liability arise upon admission of claim, the notice received from EPF Department regarding PF of employees. Therefore, the claim admitted on the basis of redefining amount in balance sheet. It will be treated as government dues as per the provision of Law.
21	Government Department	Central Warehouse Corporation	-	265,499	2,659,499	OC	NA	NA	0.05	-	NA	-	NA	Claim Admitted
<b>Total</b>				<b>6960126215</b>	<b>4626100618</b>				<b>100%</b>			<b>2262857747</b>		



**Anup Kumar**  
 Liquidator of M/s Independent TV Ltd.  
 IP Regd. No. IBI/IPA-002/IP-N00333/2017-18/10911  
 734, Lawyers Chamber Block, Western Wing,  
 Tis Hazari Court, Delhi-110054  
 Email Id:- sachanlawanalyst@gmail.com